

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/127(ND)/17

IN THE MATTER OF:

Magnon Interactive (P) Ltd.

...PETITIONER

SECTION :

Under Section 441 (137 & 220)

Order delivered on 30.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. K. Datta, Advocate
Mr. Mohit Chaurasia, Advocate


For the Respondents

: -

ORDER

Learned Counsel for the Petitioner is present. Heard.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
30.8.2017